

**CONSTRUCTION OF STADIUM AT
CALCUTTA**

*412. SHRI BHUPESH GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have agreed to provide land in the Calcutta Maidan for the construction of a stadium; and

(b) if so, what is the area and location of the land and when this will be made available to the State Government?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) and (b). Agreement was reached in principle regarding allocation of land for this purpose. Details are under consideration.

SHRI BHUPESH GUPTA: May I know whether the Defence Minister had any talk with the Chief Minister of West Bengal and, if so, what were the demands placed by the Government of West Bengal in respect of the land?

SHRI V. K. KRISHNA MENON: I certainly had talks with the Chief Minister of West Bengal on this matter several times. Various aspects of this question we discussed. The main requirement of the Government of West Bengal was to provide space for a public stadium. On that we had reached agreement in principle, but the exact location has to be decided according to Defence requirements. That is under discussion. I think it is reaching finality.

SHRI BHUPESH GUPTA: There is a long-standing demand in Calcutta and the whole of West Bengal that the stadium should be started immediately. The Government of West Bengal say that they are ready but there is some snag somewhere because land is not being made available to them. May I know what steps the Government have taken in order to make this land available to the West Bengal

authorities expeditiously because the matter is being delayed?

SHRI V. K. KRISHNA MENON: I have already stated that I had discussions with the Chief Minister. The officers had discussions also and they have reached an agreement in principle. They have offered to give the land.

SHRI BHUPESH GUPTA: That is not the point. Principle I know. I am not concerned with that.

MR. CHAIRMAN: They have offered to give the land.

SHRI BHUPESH GUPTA: Where the land is being given—that is what I want to know. Principle I concede. The point is when they are going to get the land. What is coming in the way and where is the land sought? Where is the location?

SHRI V. K. KRISHNA MENON: The land is located in part of the environs of the Fort. The land belongs to the Government of India in the Ministry of Defence.

SHRI JASWANT SINGH: I would like to know for my information whether Calcutta is under military rule so that the allotment of land for purposes of construction of a stadium falls within their sphere.

SHRI V. K. DHAGE: It belongs to them.

SHRI V. K. KRISHNA MENON: It happens to be Defence land.

SHRI BHUPESH GUPTA: Is the hon. Minister aware that there is a strong feeling among the sportsmen and the public in Calcutta because the Centre and the State Government are not straightening out the issue and the Central Government is not making the land immediately available according to the choice of the people of West Bengal for the construction of the stadium? Everything else is ready.

SHRI V. K. KRISHNA MENON: We are aware of it. The Government is also aware of the requirements in this -connection.

**हार्नेस एण्ड सैडलरी फैक्टरी, कानपुर में
जूतों का बनाया जाना**

*४१३. श्री नवाबसिंह चौहान :
क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या सरकार हार्नेस एण्ड सैडलरी
फैक्टरी, कानपुर में फौज के उपयोग के लिये
जूते बनाने का काम शुरू करना चाहती
है ;

(ख) यदि हाँ, तो इस योजना का
ब्यौरा क्या है और फौज के उपयोग के लिये
अब तक जूते कहाँ से लिये जाते थे ;

(ग) इस नई योजना पर कितना
खर्च होगा और यहाँ पर बने हुये जूतों का
मूल्य बाजार से खरीदे हुये जूतों के मुकाबले
में क्या होगा ; और

(घ) क्या सरकार को इस योजना
को न चलाने के बारे में छोटे पैमाने पर जूते
बनाने वालों को और से कोई प्रार्यना-पत्र
मिला है और यदि हाँ, तो उस पर सरकार
ने क्या कार्यवाही की है ?

t [MANUFACTURE OF SHOES IN HARNESS AND
SADDLERY FACTORY AT KANPUR

*413. SHRI NAWAB SINGH CHAUHAN:
Will the Minister of DEFENCE be pleased to
state:

(a) whether Government propose to start
manufacture of shoes for the use of the
military, in the Harness and Saddlery Factory
at Kanpur;

(b) if so, what are the details of the
proposal and wherefrom shoes for the use of
the military were being procured up till now;

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(c) how much expenditure is likely
to be incurred on the new scheme and
how the prices of shoes manufactured
there will compare with those pur-
chased from* the market; and

(d) whether Government have
received any representation from the
small scale shoe manufacturers for not
implementing the proposal and if so,
what action Government have taken
thereon?]

THE DEPUTY MINISTER »» DEFENCE
(SARDAR S. S. MAJITHIA): (a) and (b). Yes,
Sir. As previously stated, to utilise the existing
idle capacity in the Harness and Saddlery
Factory, Kanpur, it has been decided to
undertake manufacture of Army boots in this
factory to meet the requirements of the forces.
This capacity will meet approximately pari*
of the Defence requirements. The balance of
the boots will continue to be purchased from
the usual sources.

(c) The details of the scheme are being
worked out and it is estimated that the price of
boots proposed to be manufactured will
compare favourably and will be superior in
quality and endurance,

(d) Yes, Sir. The representations received
from the small scale manufacturers were
taken into consideration in arriving at the
above decision.

†[प्रतिरक्षा उपमंत्री (सरदार एस०
एस० मजीठिया) : (क) तथा (ख). जी
हां। जैसे पहले कहा गया है, हार्नेस तथा
सैडलरी फैक्टरी कानपुर की वर्तमान फालतू
कार्यक्षमता का पूरा उपयोग करने के विचार
से, सेनाओं की आवश्यकताओं को पूरा करने
के लिये यह फैसला किया गया है, कि
कारखाने में बूट बनाये जायें इस से प्रतिरक्षा
आवश्यकताओं का कुछ हिसा पूरा हो जायगा।
बाकी बूट, पहले की तरह, स्थानीय साधनों
से खरीदे जायेंगे।

(ग) योजना के विस्तार पर ध्यान
दिया जा रहा है, और अनुमान है, कि यहां

†[]Hindi translation.